

COURT - I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****Appeal No. 41 of 2016 & IA No. 106 of 2016
Appeal No. 54 of 2016 & IA No. 140 of 2016 and
Appeal No. 73 of 2016 & IA No. 180 of 2016****Dated: 10th January, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of :****Appeal No. 41 of 2016 & IA No. 106 of 2016****The Superintending Engineer (Operation),
State Load Despatch Centre, Gujarat ...Appellant(s)****Vs.****Central Electricity Regulatory Commission ...Respondent(s)****Counsel for Appellant(s) : Mrs. Swapna Seshadri
Mr. Sandeep Rajpurohit****Counsel for the Respondent(s) : -****Appeal No. 54 of 2016 & IA No. 140 of 2016****Chhattisgarh State Load Despatch Centre (SLDC) ...Appellant(s)****Vs.****Central Electricity Regulatory Commission ...Respondent(s)****Counsel for Appellant(s) : Mr. Apoorv Kurup
Mr. A. C. Boxipatro****Counsel for the Respondent(s) : -****Appeal No. 73 of 2016 & IA No. 180 of 2016****State Load Despatch Centre,
M.P. Power Transmission Corporation Ltd. ... Appellant(s)****Vs.****Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for Appellant(s) : Mr. Aashish Anand Bernard
Mr. Paramhans

Counsel for the Respondent(s) : Mr. Sahil Kaul
Mr. Nimesh Jha for R.4

ORDER

It is represented that pleadings are complete in Appeal Nos. 41 and 73 of 2016.

List these matters on **16.03.2017**. In the meantime, pleadings be completed in Appeal No. 54 of 2016.

(I. J. Kapoor)
Technical Member
ts/sh

(Justice Ranjana P. Desai)
Chairperson